



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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No. 87 Dispur, Tuesday, 26th February, 2019, 7th Phalguna, 1940 (S.E.)

GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
LEGISLATIVE DEPARTMENT ::: LEGISLATIVE BRANCH :: DISPUR

NOTIFICATION

The 18th February, 2019

No. LGL. 40/1998/350. – In exercise of the powers conferred by Section 4(1) of the Assam Advocates' Welfare Fund Act, 1998 (Assam Act No. XVIII of 1999) and consequent upon constitution of a new Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim as intimated by the Secretary of the said Bar Council vide letter No. BC/727/2018 dated 20-12-2018 and also in supersession of this Deptt's Notification No. LGL. 40/1998/232 dated- 18/12/2009, the Governor of Assam is hereby pleased to re-constitute the Assam Advocates' Welfare Fund Committee with immediate effect with the following, namely:--

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| 1) The Chairman of the Bar Council | - Ex-Officio Chairman |
| 2) The Advocate General, Assam | - Ex-Officio Member |
| 3) The Commissioner & Secretary to the Govt.of Assam, Legislative Department | - Ex-Officio Member |
| 4) The Commissioner & Secretary to the Govt. of Assam, Judicial Department | - Ex-Officio Member |
| 5) The Commissioner & Secretary to the Govt. of Assam, Finance Department | - Ex-Officio Member |
| 6) Shri Gajanand Sahewalla, Senior Advocate | - Member |
| 7) Ms. Monjuli Dev, Advocate | - Member |

- 8) Shri Pronab Jyoti Saikia, Advocate - Member
- 9) The Secretary, Bar Council of Assam, Nagaland etc. - Ex-Officio Secretary of the Committee without having voting right.
- 10) A Practicing Advocate of the State to be co-opted by the other members of the Committee for a period of five years and his term shall be co-terminus with the term of the Bar Council. - Member.

The members nominated by the Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim under Section 4(3)(f) of the Assam Advocates' Welfare Fund Act, 1998 and as mentioned in serial Nos. 6,7 and 8 hereinabove, shall hold Office for a term of five years or for the term of his membership in the Bar Council, whichever is less.

S. M. BUZAR BARUAH,
Commissioner & Secretary to the Government of Assam,
Legislative Department, Dispur, Guwahati-6.